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foreign hands. There are circumstances that aid in the trade being canalised into their hands for the reason that they control shipping and they have agencies abroad which secure the business. It is our intention that we should discourage trade passing into foreign hands. I do not know if the hon. Member remembers that I made a very categorical policy Government statement, supported by generally, in the Associated Chambers of Commerce in December last that we do not want to encourage trading concerns belonging to foreign countries establishing themselves here

SHRI K. S. HEGDE: What active steps are taken to implement that policy statement?

SHRI T. T. KRISHNAMACHARI: The actual steps are matters of action, and of slow and deliberate pursuit of the policy. All that can be done in this regard without damaging the interests or the honour and reputation of India is being done.

SHRI V. K. DHAGE: Will the hon. Minister disclose what is the total amount of foreign trade done by these foreign firms?

SHRI T. T. KRISHNAMACHARI: That is precisely what I am not able to give, because we do not have any statistics based on trade done by foreign firms. Nor it is possible.

PROF. G. RANGA: At least, Sir, will an effort be made to study this question and then ascertain at least to an approximate extent the degree of control that these people have come to have over our foreign trade? My hon. friend said that it was a superstition. Now, are we to take it that, in the light of what he has himself said, the idea of superstition is itself only a matter of opinion and is not based upon facts?

MR. CHAIRMAN: We have nothing to do with superstition.

SHRI C. G. K. REDDY: Does not the hon. Minister think it desirable to assess what is the extent to which

to Ouestions foreign firms have a control over our foreign

SHRI T. T. KRISHNAMACHARI: As I said, it is being done, but evaluation in terms of percentage is an impossibility.

DOCUMENTARY FILMS

- ♦450. SHRIMATI SHOILA BALA DAS: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government have produced any documentary films meant for children;
- (b) if so, how many and on what subjects;
- (c) how many children's institutions have made use of them?

DEPUTY MINISTER THE FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAIN) : No (a) documentary films meant spe cially for children have SO Proposals far been made. to adapt some of the documentary films produced by the Films Division to suit the needs of children as well as the production of films specially for child ren are under consideration.

(b) and (c). Do not arise.

SHRIMATI SHOILA BALA DAS: May I know. Sir, at what stage of consideration it is?

SHRI S. N. BURAGOHAIN: So far, the proposal that is under the active consideration of Government is to produce about four films in a year and to purchase two other films from foreign sources.

BAN ON IMPORT OF INDIAN FILMS INTO PAKISTAN •451. SHRIMATI SHOILA BALA DAS: 'Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether there Is any ban on the import of Indian films into

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISH-NAMACHARI): Government are not aware of any such ban. "Exposed